## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 209/15	TP 160/16	Clari- Fication	621A	Omega Hospitals P. Ltd.

PCS for Petitioner Company is present. He has represented the counsel for the petitioner. He requested the matter may be adjourned to 30<sup>th</sup> of this month.

On his request, the matter is adjourned to 30.06.2017.

MEMBER (J)

MEMBER (T)